

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3
IA-3635/ND/2021
IB-1226/ND/2019

IN THE MATTER OF:

Ashish Bankar	...	Applicant/Petitioner
Vs		
M/s Nu Tek India Ltd.	...	Respondent

Order under Section 7 of IBC

Order delivered on 19.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

IA-3635/ND/2021:

This is an application filed by Liquidator seeking direction against the debtor of the Corporate Debtor. Issue notice to non-applicant HUAWEI Telecommunication (I) Co. Pvt. Ltd.

List on **07.09.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)